IN THE HIGH COURT AT CALCUTTA

NOTICE

Date: 19.01.2022

This is for information of all concerned that in terms of the Order of the

Hon'ble the Chief Justice, 7(seven) VC KIOSKS have been set up to enable

the Ld. Advocates to participate in the virtual hearing as an urgent measure,

at the following places:

• 3 (three) VC KIOSKS at the Ground Floor of the Main Building (Beside

the staircase of Gate B);

• I (one) VC KIOSK at Gate E of the Main Building;

• 2(two) VC KIOSKS at the Ground Floor of the Centenary Building; and

• 1(one) VC KIOSK at the Sesquicentenary Building (at e-Seva Kendra).

The Ld. Advocates are requested to join virtual hearing utilizing the Zoom

Meeting ID and Passcode of the respective Court received through email. The

Ld. Advocate shall vacate the KIOSK immediately after his/her matter gets

over providing access to the next one.

The said KIOSKS will be functional on and from Thursday, the 20th January,

2022, until further orders.

By Order of the Hon'ble the Chief Justice.